

रोहिणियों को मंसद के सभी पक्षों के सदस्यों की ओर से क्या शिक्षा मंत्री जी बधाई पहुंचाने का कृपा करेंगे ?

Mr. Speaker: It is a suggestion.

Shri M. C. Chagla: Certainly I shall convey to these young men the congratulations of this House.

श्री जगदीश सिंह सिद्धागती : मंसूर के सबसे ऊंचे पर्वत शिखर पर पहुंचने वाले इन वीरों का सम्मान क्या शत्रु सेना पर विजय प्राप्त करने वाले वीरों के सम्मान किया जाएगा ?

श्री रामेश्वरानन्द : श्री मंत्री महोदय ने बतलाया कि पर्वत पर चढ़ने वालों के लिए साढ़े सात लाख रुपये खर्च किया गया। मैं जानना चाहता हूँ कि इस से देश को क्या लाभ होगा, क्या सेना में बढ़ती होगी, क्या देश की सेना मजबूत हो जाएगी, क्या सड़कें बन जाएगी, या नहरें खुद जाएंगी, या धरत का उत्पादन बढ़ जाएगा, मैं जानना चाहता हूँ कि इन से देश का कौन सा भला होगा ?

अध्यक्ष महोदय : जो शास्त्रों की का संज्ञान था कि सब सम्बन्ध की तरफ से उनको मुबारकबाद दिया जाए, उनमें से दो नाम काट दिए जाएं।

श्री रामेश्वरानन्द : मैंने जो निवेदन किया है कि मौलिक रूप से इन लोगों के इस काम से देश को कौन सा लाभ होगा ?

Shrimati Savitri Nigam: May I know whether it is a fact that this mountaineering institute in Darjeeling has given any expansion plan to the Education Ministry and it has not been accepted so far? If the answer is in the affirmative, what are the reasons?

Shri M. C. Chagla: I am not aware of any such extension programme having been submitted.

नारंगियों
मंचित रूप में सम्मानित

और पुरस्कृत करने के लिए क्या गृह-मंत्री राष्ट्रपति को सलाह देंगे कि इन लोगों को पद्म भूषण या पद्म श्री से विभूषित किया जाए ?

अध्यक्ष महोदय : वह संज्ञान पहले था गया है ?

Shri M. C. Chagla: Yes, Sir; in the statement, it is mentioned.

शिक्षा मंत्रियों का सम्मेलन

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- श्री म० लालू द्विवेदी :
- श्रीमती सावित्री निगम :
- श्री ल० चं० सामन्त :
- श्री सुबोध हंसदा :
- श्री प्र० चं० बरदा :
- श्री रामेश्वर टाटिया :
- श्री विभूति मिश्र :
- श्री क० लालू तिवारी :
- श्री ल० प्र० यादव :
- श्री यशपाल सिंह :
- श्री किन्दर लाल :
- श्री विश्वनाथ पाण्डेय :
- * 65. श्री मुहम्मद कोया :
- श्री नवल प्रभाकर :
- श्री हेमराज :
- श्री राम हरण यादव :
- श्री दलजीत सिंह :
- श्री बी० चं० शर्मा :
- श्री डे० जी० नायक :
- श्री हेडा :
- श्री हुकम चन्द कच्छवाय :
- श्री बड़े :
- श्री बृजराज सिंह :
- श्रीमती तारकेश्वरी सिन्हा :
- श्री वारिदर :
- श्री प्रभात कार :
- श्री वामुदेवन नायर :
- श्री कपूर सिंह :
- श्री गुलशन :
- श्री मोरारी :

श्री नरसिम्हा रेड्डी :

महाराजकुमार विजय भ्रान्त्य :

क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) श्रोनगर में जून के प्रथम सप्ताह में हुए शिक्षा मंत्रियों के सम्मेलन में क्या-क्या महत्वपूर्ण निर्णय किये गये और क्या उनके विवरण की एक प्रति सभा पटल पर रखी जायेगी ;

(ख) अध्यापक निर्वाचन क्षेत्र समाप्त करने के निर्णय को कार्यरूप देने के लिये सरकार क्या कदम उठा रही है और कब तक उसे कार्यरूप दिया जायेगा ;

(ग) श्री वी० के० आर० वा० राव के इस मुझाव पर कि अध्यापकों की वेतन बढ़ाने की मांग पर एक आयोग नियुक्ति किया जाये, सरकार की क्या प्रतिक्रिया है और समस्या का हल किस प्रकार किया जाना है ; और

(घ) कानिजों में दाखले की आयु 16 वर्ष से बढ़ा कर 17 वर्ष करने के बारे में क्या निर्णय किया गया है ?

शिक्षा मंत्री (श्री सु० क० चागला) :

(क) से (घ) विवरण सभा पटल पर रख दिया गया है। [पुस्तकालय में रखा गया—लेखन संख्या एल० डी—4538/65]

श्री म० ला० द्विवेदी : सभा पटल पर जो विवरण रखा गया है उसमें यह बतलाया गया है कि जो सिफारिशें मूढ मंत्रियों के सम्मेलन में की गयी थीं उनको केन्द्रीय सरकार के पास भेज दिया गया है। मैं जानना चाहता हूँ कि इन तीन गहनों में केन्द्रीय सरकार ने क्या उन पर विचार किया है, और यदि हाँ, तो इन सिफारिशों को कार्यान्वित करने की दिशा में कदम उठाने में क्या प्रगति हुई है ?

Shri M. C. Chagla: The suggestions are under the constant consideration of the ministry. To the extent that they can be implemented they have been implemented. To the extent that the implementation depends on the future, necessary action is being taken.

श्री म० ला० द्विवेदी : इस विवरण में बतलाया गया है कि शिक्षा मंत्रियों के सम्मेलन में मुझाव दिया गया था कि अखिल भारतीय शिक्षा सेवा की स्थापना की जाए, जिस पर मंत्री महोदय ने जोर दिया था कि इसका काम शीघ्र होना चाहिए। मैं जानना चाहता हूँ कि राज्य सरकारों की ओर से इस सम्बन्ध में कोई विवरण प्राप्त हुआ है और इसकी स्थापना की शीघ्रता की दिशा में क्या किया जा रहा है ?

Shri M. C. Chagla: As the House knows, the Rajya Sabha adopted a resolution unanimously for the constitution of the Indian Educational Service. After the education ministers' conference, the Secretaries of the various ministries sat down to work out the details. There has not been complete agreement. But we have impressed upon the States the necessity for an early implementation of the constitution of the Indian Educational Service. Certain details have to be worked out. But I may assure the House that I am most anxious that this service should be set up as soon as possible.

Shrimati Savitri Nigam: With reference to recommendation No. VI, that special attention should be paid to the spread of education in the backward areas whether they are in the so-called advanced States or backward States, I would like to know what specific steps have been taken to implement this particular recommendation which is, to my mind, the most important one?

Shri M. C. Chagla: We have represented to the Planning Commission that one of the important

necessities that has got to be satisfied in the field of education is the removal of inequalities in whatever sphere inequalities lie, and one most important inequality is as between State and State and within the State between one part of the State and another part. We have asked for special funds from the Planning Commission. It all depends on what money we get from the Planning Commission for the Fourth Five Year Plan.

Shri Ranga: Sir, if we get answers like this I think even this one full hour would be enough for only two questions. They themselves take so much time in delivering miniature speeches.

Shrimati Savitri Nigam: Sir, while putting my supplementary I wanted to know the specific steps. I wanted to know whether the rules and regulations regarding grants have been relaxed for these backward areas or not. I wanted to know the specific steps taken by the Education Ministry, leave aside the Planning Commission. This is no answer, that money has been asked for from the Planning Commission and if the Planning Commission will accept their request then something will be done. This is a conditional answer whereas I want a specific answer.

Shri M. C. Chagla: No step can be taken without money. I must get money either from the Finance Ministry direct or, after the sanction by the Planning Commission, from the Finance Ministry.

Shri Ranga: It is all one Government.

Dr. L. M. Singhvi: May I know whether this Conference considered specifically the question of upgrading the emoluments and living conditions of teachers at all levels; if so, with what results?

Shri M. C. Chagla: The Conference considered this and, as the statement points out, it came to the unanimous decision that as far as the salaries of teachers are concerned it must be

looked upon as a non-plan expenditure, but to the extent teachers require special qualifications it may be included in the plan.

Shri S. C. Samanta: In the statement, on page 8, under Item No. XII it is said that there is shortage of teachers in science and mathematics. May I know from the hon. Minister whether in the training institutes that are existent in the country such teachers are being trained?

Shri M. C. Chagla: Yes, particular emphasis is being placed in our regional teacher training institutes to train teachers in the subjects of mathematics and science.

Shri P. C. Borooah: The Conference took note of the acute shortage of trained teachers in the country whereas the Director of Employment and Training, Delhi, advises: "choose any profession but teaching" based on the long list of unemployed trained teachers registered with the Employment Exchanges. May I know how this paradoxical situation arises?

Shri M. C. Chagla: Unfortunately, there is also surplus of teachers in Kerala. We cannot always persuade a State to take teachers from other States. But we do try to remedy this inequality, where there is surplus in some States and there is tremendous shortage in others. There is the difficulty of language, difficulty of getting States to accept teachers from other States and so on.

Dr. Sarojini Mahishi: In view of the hardship caused to students going from one part of the country to another seeking admissions, may I know whether any steps are being taken, or will be taken, in the near future to bring about some co-ordination and uniformity in the period of education required for the completion of the course from the primary to the degree course and also to put an end to the heavy capitation fee that is existing in the country today?

Shri M. C. Chagla: Yes, Sir. We are taking steps with regard to both the suggestions made by the hon. lady

Member, about the uniformity of standard of secondary education and the question of capitation fees.

श्री सरजू पाण्डेय : इस स्टेटमेंट क देखने से यह पता चलता है कि राज्य मंत्रियों के सम्मेलन में इस बात पर भी बहस हुई थी कि वाइस चांसलरों की आयु सीमा क्या रखी जाय और उनका चुनाव कैसे हो। मैं जानना चाहता हूँ कि राज्य मंत्रियों की तरफ से इस सम्बन्ध में क्या कोई सुझाव आया था या नहीं और अगर आया था तो वह क्या था ?

Shri M. C. Chagla : There is no unanimity on that subject. One view is that there should be an age limit. That was the view of the model committee appointed by the University Grants Commission. The other view is that you may get very good Vice-Chancellors even after the age of 65. Some of Vice-Chancellors now functioning are over 70 or even 75 and they are doing exceedingly well. So, there is no unanimity on the question of age limit for Vice-Chancellors.

Shri S. N. Chaturvedi : May I know whether it is not a fact that the poor standard of education arises out of the fact that the teachers who actually go for training are those who have knocked at every door and failed to secure employment and that is why we get much poor stuff even among trained teachers. How does Government propose to remedy this situation?

Shri M. C. Chagla : Unless we improve the emoluments of the teachers, the noble profession of teaching will not receive the recruits which it should. Therefore, the first thing is to improve their emoluments, conditions and status. We are trying to do it.

Shri Sham Lal Saraf : While arrangements are being made for training teachers who run Government schools, may I know if arrangements are afoot to see that teachers of private schools are also trained?

Shri M. C. Chagla : Yes, Sir. Even the private schools will not get grants unless they attain certain standards. The idea is to have trained teachers for both Government as well as private schools.

Shri Sham Lal Saraf : Is the Government providing money for that also?

Shri M. C. Chagla : We give aid to the State Governments.

श्री यशपाल सिंह : इंडियन यूनियन एक राज्य है लेकिन यहां मे 12 मील पर स्थित गाजियाबाद में, यहां दिल्ली में इंटरमीडिएट टीचर्स को जो तनक्वाह मिलती है, उसकी प्राधी तनक्वाह वहां गाजियाबाद के इंटरमीडिएट के टीचर्स को मिलती है। मैं जानना चाहता हूँ कि यह डिस्परिटी कब दूर की जायेगी ?

Shri M. C. Chagla : It is very unfortunate that disparity is there. But, as my hon. friend knows, education is a State subject. So, we could only persuade the State Governments to improve the salaries of teachers.

Shrimati Savitri Nigam : I would suggest that Starred Question No. 86 may also be taken up.

Mr. Speaker : It is too late. We are almost at the end of the question.

श्री विभूति मिश्र : प्रभाई मंत्री जी ने जवाब दिया कि टीचर्स की तनक्वाह के बारे में उनके साथ न्याय किया जायेगा। हमारे मंत्रिधान में लिखा हुआ है कि हर एक के साथ सामाजिक न्याय किया जायेगा। लेकिन हम देखते हैं कि मेंटल गवर्नमेंट के टीचर्स को ज्यादा तनक्वाह देने है और स्टेट गवर्नमेंट के टीचर्स को कम तनक्वाह देने हैं जिससे कि उनमें बहुत अधिक प्रमत्तोष है। चूंकि उनके साथ मंत्रिधान के अनुसार सामाजिक न्याय नहीं होता है इसलिए क्या मंत्री महोदय इसका निराकरण करेंगे ताकि स्टेट्स के टीचर्स और मेंटल गवर्नमेंट्स के टीचर्स की तनक्वाहों में कोई फर्क न रहे ?

Shri M. C. Chagla: I am sorry, I have already answered that question. We are constantly pressing on the State Governments the necessity for increasing the salaries of teachers, and many States have already done so.

श्री बड़े : इस सवाल के पार्ट डी० में यह पूछा गया था :—

(d) The decision taken to raise the age of admission in colleges from 16 years to 17 years?

इस पार्ट डी० का जो उत्तर दिया गया है उसमें यह कहा गया है :—

(घ)

“कानिजों में दाखिले की आयु बढ़ाने के सम्बन्ध में सुझाव दिया।”

शिक्षा मंत्रियों के इस सम्मेलन में यह निर्णय भी किया गया :—

“विद्यार्थियों में अनुशासनहीनता और दुर्भावहार के लिये कुछ फिल्मों को भी जिम्मेदार ठहराया गया। इस बात पर जोर दिया गया कि इस दृष्टिकोण से फिल्मों को सब्ती में सेसर किया जाना चाहिए।”

मैं जानना चाहता हूँ कि यह जो सिफारिशें वहाँ पर की गई हैं उन पर कुछ ऐक्शन लेने वाले हैं और यह दाखिले की आयु बढ़ाने और फिल्मों को सब्ती में सेसर करने वाले हैं ?

Shri M. C. Chagla: Universities are autonomous institutions. We have already conveyed to them our view that the age limit should be preferably 17 plus, and certainly not below 16. We cannot compel the universities to do so; it is for them to do it. With regard to the other question, it comes under the portfolio of my hon. friend, the Minister of Information and Broadcasting. It is not within my purview to put any ban on films.

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Shri Kapur Singh: May I know whether the decision or suggestion to raise the age of admission from 16 to 17 is necessitated by a change in the pre-university schooling period or considerations of mental age?

Shri M. C. Chagla: Our view is that no one should enter a university unless he has attained certain maturity, and we feel that it is a great mistake to send students to the universities who are below the age of 17. Therefore, we got our secondary school period so arranged that the student may complete 11 or 12 years at the secondary school stage and attain the age of 17 to be fit enough to enter the University.

Shrimati Renu Chakravartty: Is it not a fact that the higher secondary education at the moment is only for 11 years and that the age of school leaving is 16 years and, if so, why is it that this recommendation is being put forward that the age of entry in the University should be 17 years and not 16 years? What is the student expected to do between the age of 16 and 17 years?

Shri M. C. Chagla: The idea is that the period for study in secondary schools should be 12 years. At present it is only 11 years. The target that we are aiming at is 12 years and when that target is reached, the admission will be at the age of 17 years. At present, as the hon. lady Member pointed out, we have accepted 16 years as the minimum.

श्री हुकम चन्द कच्छबाय : इस सम्मेलन द्वारा एक सिफारिश में यह कहा गया है कि चूंकि विद्यार्थियों को फालतू समय बहुत रहता है इसलिये उनमें अनुशासनहीनता आती है और यह आवश्यक है कि उनको समाज सेवा के कार्यों में लगाया जाय। इस सिफारिश के सम्बन्ध में सरकार ने क्या किया है और क्या उसने उन्हें समाज सेवा के कार्यों में लगाने के लिए कोई योजना बनाई है ?

Shri M. C. Chagla: We have the schemes for extra-curricular activities and also the schemes for employing the students in social work during vacations. We are actually pursuing these schemes so that there should be less indiscipline among the University students.

Shrimati Tarkeshwari Sinha: One of the recommendations of this Conference was about the standardisation of text-books. May I know whether the standardisation of text-books will be limited only to secondary standard or it will cover the University education also and what will be the responsibility of the States and the Centre to coordinate the activities in future?

Shri M. C. Chagla: At present, our target is to prepare text-books for secondary schools and we have persuaded the States to accept text-books and get them translated into regional languages with necessary adaptations. As far as the colleges are concerned, I might repeat that the Universities are autonomous and so we can not prepare text-books for the Universities.

श्री प्रकाशबीर शास्त्री : कुलपतियों के चुनाव में राजनीति प्रमुख होती जा रही है। और उनकी शिक्षा सम्बन्धी योग्यता भी पछे हटती चली जा रही है। क्या इस सम्बन्ध में भी शिक्षा मंत्रियों के सम्मेलन में विचार किया गया यदि हाँ तो उस सम्बन्ध में क्या निर्णय लिया गया ?

Shri M. C. Chagla: I impressed upon the Ministers present in the Conference that unless you have proper Vice-Chancellors selected, no University can function properly. But the appointment of Vice-Chancellors is not in the hands of this Ministry except in the case of Central Universities. I am responsible for the appointment of Vice-Chancellors to only Central Universities and not the State Universities.

भारतीय वैज्ञानिक

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* 66. { श्री हेम बरुवा :
श्री बी० चं० शर्मा :
श्री वारियर :

क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि भारतीय वैज्ञानिकों को दूसरे देशों के वैज्ञानिकों की तुलना में कम वेतन और कम सुविधाएँ मिलती हैं, जिनके कारण वे अच्छा काम नहीं कर पाते ; और

(ख) क्या सरकार का विचार उनकी सेवा की शर्तों में सुधार करने का है ?

शिक्षा मंत्री (श्री सु० क० चागला) :

(क) और (ख). विवरण मभा पटल पर रखा जा रहा है ।

विवरण

(क) दूसरे देशों में वैज्ञानिकों को दिये जाने वाले वेतनों के सम्बन्ध में हमारे पास कोई खास जानकारी नहीं है । फिर भी वैज्ञानिकों के पूल के लिए विचार किए जाने वाले उम्मीदवारों की जांच में यह मालूम होगा कि भारत के वैज्ञानिकों की अपेक्षा दूसरे देशों के वेतन, विशेषतः अमरीका, ब्रिटेन तथा पश्चिमी जर्मनी में, बहुत ज्यादा है । फिर भी यह कहना ठीक नहीं है कि भारत के वैज्ञानिक केवल पर्याप्त वेतन तथा अन्य सुविधाओं की कमी के कारण अच्छा काम नहीं कर रहे हैं । उन में से बहुत से कुछ कठिनाइयों के बावजूद काफी अच्छा काम कर रहे हैं ।

(ख) भारतीय वैज्ञानिकों की सेवा-शर्तों में सुधार सम्बन्धी प्रश्न समय समय पर सरकार के सामने आया है और सरकार ने इस बारे में कई कदम उठाये भी हैं जैसे कि उनके वेतन स्तर बढ़ाना, पारंगत वैज्ञानिकों की वैज्ञानिक संस्थाओं के अध्यक्ष-पद पर